

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**CONTEMPT PETITION (C) NO.180/00076/2018 IN  
O.A. NO. 84 OF 2014**

Tuesday, this the 23<sup>rd</sup> day of October, 2018.

**CORAM:**

**HON'BLE Mrs. P. GOPINATH, ADMINISTRATIVE MEMBER  
HON'BLE Mr. ASHISH KALIA, JUDICIAL MEMBER**

B. Kishore Kumar,  
Senior Technical Assistant,  
Centre for Marine Living Resources &  
Ecology (CMLRE), Ministry of Earth Sciences,  
Kakkanad, Cochin – 682 037. - Petitioner/  
Applicant in the O.A.

[By Advocate Mr. Arunraj S]

**Versus**

1. Dr. M. Rajeevan,  
Secretary, Union of India, Ministry of Earth Sciences (MoES),  
New Delhi – 110 003.
2. Mr. Khailash Chand,  
Under Secretary,  
Government of India,  
Ministry of Earth Sciences (MoES),  
New Delhi – 110 003.
3. Dr. M. Sudhakar,  
The Director, Ministry of Earth Sciences,  
Centre for Marine Living Resources & Ecology (CMLRE),  
Kendriya Bhavan, 6<sup>th</sup> Floor, Block – C,  
P.B. No. 5415, CSEZ (P.O),  
Kakkanad, Kochi – 682 037. - Respondents/  
Respondents in O.A

[By Advocate Mr. N. Anilkumar, Senior PCGC (R)]

The Contempt Petition (Civil) having been heard on 23.10.2018,  
the Tribunal on the same day delivered the following:

**O R D E R :(Oral)****Per: P. Gopinath, Administrative Member**

Mr. Arunraj S., learned counsel for the petitioner submitted that the Contempt Petition can be closed as the order has been complied with.

2. Learned counsel for the Central Government is present.

3. Hence, the Contempt Petition is closed. Notices stand discharged. No order as to costs.

(Dated, this the 23<sup>rd</sup> October, 2018.)

**(ASHISH KALIA)**  
**JUDICIAL MEMBER**

**(P. GOPINATH)**  
**ADMINISTRATIVE MEMBER**

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Annexures of the Petitioner

Annexure P-1 : A true copy of the order O.A No. 180/0084/2014 of this Hon'ble Tribunal dated 20.07.2016.

Annexure P-2 : True copy of the judgment in OP(CAT) No. 154/2017 of the Hon'ble High Court of Kerala dated 14.07.2017.

Annexure P-3 : True copy of the order dated 31.10.2017 issued by the 2<sup>nd</sup> respondent, Under Secretary, Government of India, Ministry of Earth Sciences.

Annexure P-4 : True copy of the office order dated 03.11.2017 issued by the Under Secretary, Government of India, CMLRE, Kochi.

Annexure P-5 : True copy of the office order dated 03.11.2017 issued by the Under Secretary, Government of India, CMLRE, Kochi re-fixing the pay of the applicant in the Grade of STA.

Annexure P-6 : True copy of the letter dated 21.03.2018 submitted to the 3<sup>rd</sup> respondent by the petitioner seeking implementation of Annexure P-1 order without any further delay.

Annexure P-7 : True copy of the letter dated 21.06.2018 issued to the petitioner by the Under Secretary, Government of India, CMLRE, Kochi, after taking approval from the 3<sup>rd</sup> respondent.

Annexures of the respondents

NIL

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